

Declaration of Assets and Liabilities

Year - 2023-2024

I, **SATYENDRA KUMAR YADAV**, son/daughter/wife of **SHREE RAM CHANDRA YADAV**, aged **47** years, belonging to **BIHAR VIDHAN SABHA, PATNA** service and presently working as **ASSISTANT SECTION OFFICER** give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

| Sr. No. | Description | Self | Spouse Name(S) MANORMA KUMARI | Dependant-1 Name- RIYA KRITI | Dependant-2 Name- DIYA DRISHTI | Dependant-3 Name- SHREYA SRISHTI | Dependant-4 Name- PRANJAL PRANAV (SON) | Dependant-5 Name- ALPA AROHI |
|---------|---|---|-------------------------------|----------------------------------|--------------------------------|----------------------------------|--|------------------------------|
| (i) | Cash | Rs-5,000/- | NIL | NIL | NIL | NIL | NIL | NIL |
| (ii) | Deposits in Banks, Financial Institutions And Non-Banking Financial Companies | CO.OP BANK, R.D- Rs-500/- | NIL | UNIION BANK OF INDIA Rs.- 1200/- | | NIL | NIL | NIL |
| (iii) | Bonds, Debentures and Shares in companies | NIL | NIL | NIL | NIL | NIL | NIL | NIL |
| (iv) | Other financial institutions, NSS, Postal Savings, LIC Policies, etc | POST OFFICE SAVING A/C- Rs-26000/- R.D- Rs-1000/- POST OFFICE TDR Rs.-300000 LIC POLICY-RS-6489/-YEARLY Rs-1096/- | LIC Rs-3270/- | NIL | NIL | NIL | NIL | NIL |
| (v) | Motor Vehicles (details of make, etc.) | MOTOR MAESTRO SCOOTY No-BR01DL0473 | NIL | NIL | NIL | NIL | NIL | NIL |
| (vi) | Jewellery (give details of weight and value) | NIL | GOLD 20 GM SILVER 200 GM | NIL | NIL | NIL | NIL | NIL |
| (vii) | Other assets, such as values of claims / interests | NIL | NIL | NIL | NIL | NIL | NIL | NIL |

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given. * Dependant here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

| Sr. No. | Description | Self | Spouse Name(S) MANORMA KUMARI | Depend ant-1 Name- RIYA KRITI | Depend ant-2 Name- DIYA DRISH TI | Depend ant-3 Name- SHREYA SRISHTI | Depend ant-4 Name- PRANJAL PRANAV (SON) | Depend ant-5 Name- ALPA AROHI |
|---------|---|--|---|-------------------------------------|--|---|---|-------------------------------------|
| (i) | Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value | UNDIVIDED ANCESTRAL/ PARENTAL PROPERTY AT MISHRAULI, POST-KOYALADEVA DIST-GOPALGANJ | NIL | NIL | NIL | NIL | NIL | NIL |
| (ii) | Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value | NIL | 13 DHUR AT BETAURA PHULWARIS HARIF, PATNA | NIL | NIL | NIL | NIL | NIL |
| (iii) | Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value | UNDIVIDED ANCESTRAL/ PARENTAL PROPERTY AT MISHRAULI, POST-KOYALADEVA, DIST-GOPALGANJ AND COMMERCIAL SHOP AT KHAIRATIYA BAZAR, PO-POST-KOYALADEVA, DIST-GOPALGANJ | NIL | NIL | NIL | NIL | NIL | NIL |
| (iv) | Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value | NIL | NIL | NIL | NIL | NIL | NIL | NIL |
| (v) | Others (such as interest in property) | NIL | NIL | NIL | NIL | NIL | NIL | NIL |

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

| Sr. No. | Description | Name & address of Bank / Financial Institutions(s) / Department (s) | Amount outstanding as on JANUARY 2023 |
|---------|---|---|---------------------------------------|
| (a) | (i) Loans from Banks (ii) Loans from financial institutions | 10,000,00 | - |
| | (iii) Government Dues: (a) dues to departments dealing with government accommodation | NIL | NIL |

| | | | |
|-----|---|---|-----|
| | (b) dues to departments dealing with supply of water | NIL | NIL |
| | (c) dues to departments dealing with supply of electricity | NIL | NIL |
| | (d) dues to departments dealing with telephones | NIL | NIL |
| | (e) dues to departments dealing with government transport (including aircraft and helicopters) | NIL | NIL |
| | (f) Other dues, if any | NIL | NIL |
| (b) | (i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)] | F.Y.-2022-2023 TAX PAID Rs-85,822/- PAN No- AFQPY4316Q | NIL |
| | (ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.] | NIL | NIL |
| | (iii) Sales Tax [Only in case of proprietary business] | NIL | NIL |
| | (iv) Property Tax | NIL | NIL |

C. Personal Detail

GPF/CPF/PRAN No. :- PTS/BLA-983

Gender :- (M/F)

Date of Birth :-

| | | | | | | | |
|---|---|---|---|---|---|---|---|
| 1 | 5 | 0 | 1 | 1 | 9 | 7 | 7 |
|---|---|---|---|---|---|---|---|

 (DD/MM/YYYY)

Class/Group :-

| |
|---|
| B |
|---|

 (A/B/C)

Cadre :-

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| ADMINISTRATIVE CADRE BLAS. PATNA |
|----------------------------------|

(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

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|-----------|
| GOPALGANJ |
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I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Satyendra Kumar Yadav

Name of Employee: SATYENDRA KUMAR YADAV

Place:-PATNA

Designation: ASSISTANT SECTION OFFICER

Department- Bihar vidhan sabha, Patna.

Date:- 27-01-2024

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.